

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:333
ANSWERED ON:14.03.2006
MISUTILISATION OF FUNDS BY NGOs
Tripathi Shri Chandramani

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether grants received by the NGOs for welfare, development and empowerment of women are being misused;
- (b) if so, the details of the NGOs against which complaints of misuse of funds have been received by the Government during each of the last three years;
- (c) the action taken by the Government against such NGOs; and
- (d) the other measures taken/to be taken by the Government to check misutilisation of funds?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b),(c)&(d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a), (b), (c) & (d) OF LOK SABHA STARRED QUESTION NO. 333 FOR 14.3.2006 BY SHRI CHANDRA MANI TRIPATHI REGARDING MISUTILISATION OF FUNDS BY NGOs.

(a),(b), (c) & (d) The information is being collected and will be laid on the Table of the House.